

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

I.A.No.407/KB/2017
In C.P.No.01/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M

Name of the Company		Mrityunjay Kar.-Versus-Purnbanchal Petroleum Pvt.Ltd. & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 LAXMI DHAR SAHOO
ADVOCATE

Mrityunjay Kar
Petitioner.

Leher
14/12/2017

ORDER

Ld. Counsel for the petitioner is present.

By this Tribunal's Order dated 30/05/2017 petitioner was directed to furnish name of an independent auditor. In compliance of that order petitioner submitted the name of CA Dayanidhi Harichandan, FCA, a partner of M/s. Harichandan & Karan Associates, Head Office : Plot No. 2271, 3rd Floor, Biswal Commercial Complex, Infront of Bhubaneswar Hotel, Cuttack Road, Bhubaneswar 751006 for appointment of independent auditor. He has also given his acceptance to conduct the audit.

In view of the acceptance to conduct the audit of the company by the aforementioned auditor, we hereby appoint CA Dayanidhi Harichandan, FCA of M/s. Harichandan & Karan Associates, Head Office : Plot No. 2271, 3rd Floor, Biswal

Commercial Complex, Infront of Bhubaneswar Hotel, Cuttack Road, Bhubaneswar 751006 as an independent Auditor for auditing the account of the company within 3 months from today. Fees of the independent Auditor shall be borne by both the parties equally.

Respondent Nos. 1 and 2 are hereby directed to fully cooperate with the independent Auditor.

I.A. No. 407/KB/2017 is disposed of accordingly.

List it on 14/03/2018.


Jd

(Jinan K.R.)
Member (J)


V.P. Singh

(V.P.Singh)
Member (J)